

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.**

No. F.5 (1) /2022/ 61951 - 787

Dated, Delhi the 7 2 AUG 2022

Sub:- Repatriation of Shri Rakesh Kumar, DHJS presently on deputation as Principal Registrar in the Armed Force Tribunal, New Delhi.

Copy forwarded for information and necessary action to :-

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2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS',Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

( Mukesh Kumar Gupta )  
Additional District & Sessions Judge/  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Session Judge(HQs):Delhi

HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

No. \_\_\_\_\_ /DHC/GAZ.IIB/G.8/AFT/2022

From:

The Registrar General,  
High Court of Delhi,  
New Delhi

To,

The Deputy Registrar (Admn.),  
Armed Forces Tribunal,  
Principal Bench, West Block-8,  
Sector-1, R.K. Puram,  
New Delhi.

New Delhi dated

**Sub.: Repatriation of Shri Rakesh Kumar, DHJS, presently on deputation as Principal Registrar in the Armed Forces Tribunal, New Delhi.**

Sir/Madam,

I am to say that Hon'ble the Chief Justice has been pleased to order that Shri Rakesh Kumar, DHJS, presently on deputation as Principal Registrar in the Armed Forces Tribunal, New Delhi, be repatriated to his parent cadre on completion of his deputation period, i.e., on 03.09.2022.

I am, therefore, to request you to repatriate/relieve Shri Rakesh Kumar, DHJS on completion of his deputation period, i.e., on 03.09.2022 to enable him to join his parent cadre.

Yours sincerely,

(Anil Kumar Jain)  
Deputy Registrar (Gaz.IIB)

4503-4507

Endst. No. \_\_\_\_\_ /DHC/GAZ.IIB/G.8/AFT/2022

Dated 16-8-2022

Copy forwarded for information and necessary action to:-

- ✓ 1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge (North), Rohini Courts, Delhi.
3. Shri Rakesh Kumar, DHJS, Principal Registrar in the Armed Forces Tribunal, New Delhi with the request to report to the Principal District & Sessions Judge (North), Rohini Courts, Delhi on being relieved.
4. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
5. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

Judl. Sec.

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P. J. S. J. (Hqs.)  
17/08/22

(Amit Narayan Bharthuar)  
Assistant Registrar (Gaz.IIB)